

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1155 OF 2006

DEVENDRA KUMAR

Appellant (s)

VERSUS

STATE OF UTTARANCHAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 19/01/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mrs. Nanita Sharma,Adv.

For Respondent(s) Mr. S.S. Shamsbery, Adv.
For Mr. Jatinder Kumar Bhatia,Adv.

UPON hearing counsel the Court made the following
O R D E R

Put up on January 24, 2011 at the top of the
Board.

(Neetu Khajuria)
Sr.P.A.

(Sneh Bala Mehra)
Court Master